					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	6981700000	3	6981700000	23.23	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	14352300000	8	12012300000	39.97	0	2340000000	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	217904	1	217904	0.00	0		0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	69	25220800000	37	6034500000	20.08	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	6518600000	9	5026900000	16.73	0	0	0	Annexure 9
Total		90	53073617904	58	30055617904	100.00	0	23018000000	0	